

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 262/TL/2023**

Subject : Application for transmission licence in respect of Karcham Wangtoo Jhakri portion of Baspa Jhakri D/C transmission line.

Petitioner : JSW Hydro Energy Limited (JSWHEL)

Respondents : Central Transmission Utility of India Limited (CTUIL) and Ors.

Date of Hearing : **4.7.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member  
Shri Ramesh Babu V., Member

Parties Present : Shri Aman Anand, Advocate, JSWHEL  
Shri Aman Dixit, Advocate, JSWHEL  
Ms. Natasha Debroy, Advocate, JSWHEL  
Shri Anurag Agarwal, JSWHEL  
Shri Kartikey Rastogi, Advocate, HPSEB  
Shri Sunil Kanojija, NRLDC  
Shri Prashant Garg, NRLDC  
Shri Alok Mishra, NRLDC  
Shri Ajit Yadav, NRLDC

**Record of Proceedings**

Learned counsel for the Petitioner submitted that the present Petition had been filed for the grant of a transmission licence in respect of the Karcham Wangtoo-Jhakri portion of the Baspa - Jhakri D/C transmission line. Learned counsel further submitted that in terms of the direction of the Commission vide Record of Proceedings for the hearing dated 12.6.2024; the Petitioner has impleaded Grid Controller of India Limited (GCIL) and Northern Regional Load Despatch Centre (NRLDC) as parties to the Petition. Moreover, vide the said Record of Proceedings, the Commission had called for certain details /information from NRLDC and CTUIL, which have been filed by them. Learned counsel added that there had been some delay on the part of the Petitioner in uploading Form II on its website, inviting suggestions / objections on the present application as per the provisions of the Transmission Licence Regulations, 2009 read with the order dated 22.1.2022 in Petition No.1/SM/2022 and since the window for filing suggestions / objections thereunder expires on 18.7.2024, the matter may be listed for hearing thereafter.

2. After hearing the learned counsel for the Petitioner and taking into account the information filed by NRDLDC and CTUIL, the Commission further directed NRLDC to furnish following information by 19.07.2023:

- (a) The formula for calculating the percentage usage of the 400 kV Karcham -Jakhri line as ISTS.

(b) The power of Baspa (in MW) flowing from Karcham to Jhakri and Karcham to Abdullapur for all months of the year 2022 and 2023..

(c) The power (in MW) of Karcham flowing from Karcham to Jhakri and Karcham to Abdullapur for all months of the year 2022 and 2023.

(d) Monthly % utilization of the Karcham -Jhakri portion of the 400 kV Baspa to Jhakri transmission line as an inter-State transmission system for the years 2022 and 2023, along with generation details used in the calculation.

(e) As per the MoM of the meeting held on 3.5.2024 in NRPC to discuss the nature of lines as dedicated/ISTS/Not ISTS status and as per the CTUIL recommendation letter dated 21.5.2024, during peak hydro conditions, power of about 400-430 MW flows through the Karcham Wangtoo-Naptha Jhakri portion of Baspa- Naptha Jhakri D/c transmission line. Since the generation capacity of the Baspa HEP itself is 300 MW, how the percentage usage of the subject line as ISTS could be in the range of approximately 80-90%, as submitted by the NRLDC.

3. The Petition will be listed for the hearing on **22.7.2024**.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**